

Calcutta High Court (Appellate Side)

Scrutiny List From 16-06-2021 To 16-06-2021

SI No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	4206/2021	RANA BABU GAZI	SONALI DAS	06-07-2021	1. ADVOCATE WELFARE LOGO IS MISSING ON VOKALATNAMA. 2. MOBILE NUMBER OF PETITIONER IS MISSING.
2	CRR	1382/2021	DHYAN FOUNDATION	HIMANGSHU KUMAR RAY	07-07-2021	CERTIFIED COPY OF THE ORDER DT 27.5.2021 IN GR 1583/21, NOT ATTACHED
3	WPA	10745/2021	ZALALUDDIN SARKAR	MAHAMMAD MAHMUD	06-07-2021	PAGE NO. 17 OF THE PETITION HAS NOT BEEN PROVIDED WITH 'BOND PAPER'.
4	WPA	10749/2021	MD ISHA	NILOTPAL CHOWDHURY	07-07-2021	WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING)
5	WPA	10753/2021	ARUNENDER SINGH	ROMMEL KHAN	06-07-2021	ADVOCATE WELFARE LOGO IS MISSING ON VOKALATNAMA.

Printed On 16-06-2021